



बौद्धिक संपदा भारत
एकस्व / अभिकल्प / व्यापार
चिह्न / भौगोलिक उपदर्शन /
कॉपीराइट
आरजीएनआईआईपीएम
INTELLECTUAL
PROPERTY INDIA
Patents / Designs / Trade
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भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General

Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सैक्टर 14/ Sector 14

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No. CGPDTM-14020/10/2021-CGOFFICE-Part (3)/3741

Date: 23.06.2026

Public Notice

Trade Marks Agent Examination 2027

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Patent Agent Examination 2027

The Office of the Controller General of Patents, Designs & Trade Marks will be conducting the Trade Marks Agent Examination 2027 and Patent Agent Examination 2027. The details are as follows:

1. Trade Marks Agent Examination (TAE) 2027

- 1.1 Trade Marks Agent Examination 2027 is likely to be held on **9th January, 2027 (Saturday)** at **15 locations** namely **Ahmedabad, Bangalore, Chandigarh, Chennai, Delhi, Guwahati, Hyderabad, Indore, Jodhpur, Kolkata, Lucknow, Mumbai, Nagpur, Pune and Thiruvananthapuram.**
- 1.2 Candidates who are willing to appear in Trade Marks Agent Examination 2027 may check their eligibility as per the provision under Rule 144 of the Trade Marks Rules, 2017.
- 1.3 The qualifying marks for Trade Marks Agent Exam 2027 under the rule 148(2) of the Trademarks Rules, 2017 shall be the same as applicable for Patent Agent Examination 2027.
- 1.4 Any query related to Trade Marks Agent Examination 2027 may be emailed at trademarkagtxam.tmr@gov.in.

2. Patent Agent Examination (PAE) 2027

- 2.1 Patent Agent Examination 2027 is likely to be held on **10th January, 2027 (Sunday)** at **15 locations** namely **Ahmedabad, Bangalore, Chandigarh, Chennai, Delhi, Guwahati, Hyderabad, Indore, Jodhpur, Kolkata, Lucknow, Mumbai, Nagpur, Pune and Thiruvananthapuram.**

- 2.2 Candidates who are willing to appear in the Patent Agent Examination 2027 may check their eligibility as per the provision under Section 126 of the Patents Act, 1970 (as amended).
- 2.3 The qualifying marks for Patent Agent Examination 2027 shall be as prescribed under rule 110 of the Patents Rules, 2003 (as amended).
- 2.4 Any query related to Patent Agent Examination 2027 may be emailed at patentagentexam.ipo@nic.in

3. Structure of the Examination:

- 3.1 Trade Marks Agent Examination 2027: **9th January, 2027** (Saturday)
- 3.2 Patent Agent Examination 2027: **10th January, 2027** (Sunday)

Both TAE 2027 and PAE 2027 will be conducted in sessions as tabulated below:

Paper-I	Two Hours	Objective type; Multiple Choice Questions having one and/or more than one option correct	100 marks	10:00 A.M to 12:00 P.M
Paper-II	Three Hours	Descriptive type	100 marks	02.00 P.M to 05.00 P.M
Viva Voce (50 marks)	Schedule (time and venue) for Viva-Voce examination will be announced after the completion of written examination. Only those candidates who have scored minimum of 50% marks in each paper individually will be allowed to appear for Viva-Voce. List of the candidates selected for the Viva-Voce examination will be published on the website.			

Note:

- Candidates are advised to read the instructions on the Question Papers before attempting.
- Candidates will be allowed to enter in to the Examination Hall 30 minutes before the time specified for the commencement of Examination, no candidate shall be allowed to enter the Examination Hall after the expiry of fifteen (15) minutes of the commencement of Examination.

4. Qualifying Marks for Patent Agent Examination:

The candidates fulfilling the requirements of rule 110 of the Patents Rules, 2003 (as amended) shall be declared as “Qualified” the Patent Agent Examination 2027.

5. Qualifying Marks for Trade Marks Agent Examination:

The qualifying marks for Trade Marks Agent Examination 2027 under the Rule 148(2) of the Trademarks Rules, 2017 shall be the same as applicable for Patent Agent Examination 2027.

6. Educational Qualification:

6.1 Patent Agent Examination 2027

Candidates who are willing to appear in the Patent Agent Examination 2027 may check their eligibility as per the provisions under Section 126 of the Patents Act, 1970 (as amended).

Note: A candidate who is qualified to have his / her name entered in the register of patent agent shall mandatorily be required to submit a copy of degree in science, engineering or technology as per the provisions of section 126(1)(c) of the Patents Act, 1970 (as amended) within six (06) months from the date of declaration of the final result of the Patent Agent Examination 2027 to complete the registration process.

6.2 Trade Marks Agent Examination 2027

Candidates who are willing to appear in the Trade Marks Agent Examination 2027 may check their eligibility as per the provisions under Rule 144 of the Trade Marks Rules, 2017.

Note: A candidate who is qualified to have his / her name entered in the register of Trade Mark agent shall mandatorily be required to submit a qualifying degree as per the provision under Rule 144 of the Trade Marks Rules, 2017, within six (06) months from the date of declaration of the final result of the Trade Marks Agent Examination 2027 to complete the registration process.

7. Syllabus:

7.1 For Patent Agent Examination 2027:

The Patents Act, 1970 (as amended), The Patents Rules, 2003(as amended), The Designs Act, 2000(as amended), The Designs Rules, 2001(as amended) and Matters related to IP Jurisprudence.

7.2 For Trade Marks Agent Examination 2027:

- Trade Marks Act, 1999(as amended) & Trademarks Rules, 2017(as amended), The Geographical Indications of Goods Act 1999(as amended), The Geographical indications of Goods Rule 2002(as amended) and Matters related to IP Jurisprudence.
- Registered Trade Marks Agent can practice as a GI agent subject to the provisions of Geographical Indications of Goods Act, 1999(as amended).

8. Language choice for Question Paper:

At the time of applying for the examination, a candidate must choose either English or Hindi as the language of the question paper. The language option selected by the candidate shall be final upon submission of the application form, and no modification or change thereto shall be permitted thereafter.

9. Online Registration Window:

Candidates can apply for Patent Agent Examination 2027 and the Trade Marks Agent Exam 2027 online on the official website www.ipindia.gov.in only from **01/07/2026 (10:00AM) to 30/09/2026 (11:59 PM)**. Please note that the deadline to submit the application form will not be extended. There is NO other mode of application. No email/communication will be sent from the office to applicants.

10. Tentative Timeline for TAE & PAE 2027

Please note that this is a tentative schedule for the candidate's reference and may change based on office requirements/situation.

Events	Dates
Beginning of Online Registration Module	01 st July, 2026 (10:00 AM) to 30 th September, 2026 (11:59 PM)
Admit Card link (online)	15 th December 2026 onwards
Trade Marks Agent Examination 2027	09 th January 2027
Patent Agent Examination 2027	10 th January 2027
Declaration of Results for Written Examination	Second week of February 2027
Viva-Voce of selected Candidates (physical mode)	Last week of February 2027
Declaration of final results	Third Week of March 2027

For further updates, you may visit the website www.ipindia.gov.in

Online registration of the candidates will be open from 01st July, 2026 (10:00 AM) to 30th September, 2026 (11:59 PM).

Please note that the deadline to submit the application form will not be extended.

Sd/-
Controller General of Patents | Designs
Trade Marks | Registrar of Copyrights
and Geographical Indications

Guidelines for Filing the Application

Candidates can apply for Patent Agent Examination 2027 and the Trade Marks Agent Exam 2027 online only from **01st July, 2026 (10:00 AM) to 30th September, 2026 (11:59 PM)**. There is **NO** other mode of application. No email/communication will be sent from the office to applicants. Applicants are required to visit official website regularly for examination updates.

1. Pre-Requisites for applying online:

Before applying online, candidates should–

- 1.1 Scan high resolution and clear color photograph (passport size) in jpg/jpeg format not exceeding 300 KB in size having plain white background and the face must be clearly visible and occupy at least 60% of the frame.
- 1.2 Scan clear signature (BLACK INK) in jpg/jpeg format not exceeding 100KB. Signature in CAPITAL LETTERS will NOT be accepted.
- 1.3 Keep scanned copy of following documents in .pdf format, preferably self-attested and other necessary details ready-
 - i. Proof of age - PAN Card/Driving License/Class 10th Certificate/Birth Certificate, etc.
 - ii. Degree Certificate in accordance with either Section 126(1)(c) of the Patents Act, 1970 (as amended) or under Rule 144 of the Trade Marks Rules, 2017, whichever applicable.
 - iii. Proof of Citizenship - Passport/Voter Id card/Birth Certificate/Certificate of Nationality.
- 1.4 Ensure to have a valid personal email Id.
- 1.5 Ensure to have a mobile number.

2. Note:

- 2.1 Candidates who are willing to appear in Trade Marks Agent Examination 2027 may check their eligibility as per the provision under Rule 144 of the Trade Marks Rules, 2017. Similarly, candidates who are willing to appear in the Patent Agent Examination 2027 may check their eligibility as per the provision under Section 126 of the Patents Act, 1970 (as amended). The O/o CGPDTM will check for the eligibility criteria only at the time of issuance of the Patent Agent Certificate or Trade Marks Agent Certificate, upon receiving the requisite applicable forms and the prescribed fee thereto. **The Office shall not entertain any request in this regard as the responsibility of eligibility lies on the applicant.**
- 2.2 In case a candidate does not own an e-mail Id and a mobile number, he/she is advised to create new e-mail ID and get in possession of a mobile number, before applying online and responsibly maintain them till the completion of this examination process. All the communication relating to the examination shall be done on registered e-mail Id only.

- 2.3 The scanned copies of the applicant's photograph and signature must be clear and legible; otherwise, the application is liable to be rejected
- 2.4 Ensure that all details are entered correctly before clicking the ***Final submit*** button option.

3. Procedure for applying online:

3.1 Go to www.ipindia.gov.in

Click on "Registration For Patent/Trade Marks Agent Examination 2027".

The online application filing system will be available from 01/07/2026 (10:00 AM) to 30/09/2026 (11:59 PM).

- 3.2 After successful registration, sign in to your account and fill ***Application Form***. Upload scanned copy of colored photograph, signature in prescribed format, documents of proof of age, citizenship and degree certificate.
- 3.3 Ensure that all details are entered correctly before clicking the ***Final submit*** button, as no further modifications will be allowed thereafter.
- 3.4 Complete the application by paying the fee online through ***Make Payment***.
- 3.5 Submitted application form and payment details can be viewed any time using ***Pre-View*** and ***Print CBR***, respectively in the Main Menu after login.
- 3.6 Please **DO NOT** send a copy of the application form to the office of Controller General of Patents, Designs and Trademarks, Mumbai by post or through mail.

4. Note:

- 4.1 Furnishing of false information will lead to forfeiture of candidature.
- 4.2 There is no other mode besides **Online** for making an application for the Patent Agent Examination 2027 and Trade Marks Agent Examination 2027.
- 4.3 The application can also be saved using ***Save Draft*** option and completed at a later time.
- 4.4 Candidates may use any standard web browser preferably **Google Chrome**.
- 4.5 Pop-up blocker should be disabled.
- 4.6 **NO request for change of Centre of the examination** center shall be entertained once the application has been submitted through ***Final Submit*** option.

5. Mode of Payment

Fee for making an application for **Patent Agent Examination 2027 shall be Rs. 1600/-** as stipulated under Rule 109(3) of the Patents Rules, 2003 (as amended) and for **Trade Marks Agent Examination 2027 shall be Rs. 4,500/-** as stipulated Rule 147 & 149 of the Trade Marks Rules, 2017. The same shall be paid **online** through Payment Gateway services (Internet Banking/Debit Card/Credit Card/UPI) only. **Applications submitted without the prescribed fee will be rejected.** Transaction facilitation charges of different banks, if any, as applicable, shall be borne by the candidate.

6. Note:

- 6.1 Candidates are advised in their own interest to apply online well before the closing date and not to wait till the last date for depositing the fee/completing the application, to avoid any eventual situation like: failure of internet connection/transaction, etc.
- 6.2 Candidates are advised to make payments after 7 PM on any working day. This caution is exercised in view of the anticipated heavy traffic in the NTRP portal during the working hours.
- 6.3 Date for determining the eligibility of all candidates in every respect shall be the prescribed closing date for submission of online application for the examination. The applicants are advised to fill in all their particulars in the online application for the examination carefully as submission of wrong information may lead to rejection. **Last date for online registration shall not be extended.**

7. e-Admit Card

- 7.1 The applicants are required to download a color copy of e-admit card from the official website. Admit cards are likely to be made available online for download and print from 15th December 2026 to 10th January 2027; however, these dates may change in special circumstances. **No email/communication will be sent from the office to applicants. Applicants are required to visit official website regularly for updates.**
- 7.2 Applicants are advised to visit the website www.ipindia.gov.in regularly.
- 7.3 Please read the instructions behind admit card carefully.
- 7.4 Tampering of e-Admit Card is a criminal offence.

8. Failed Transaction

Any query with regards to payment and transaction failure while submitting the application form for Patent Agent Exam 2027 may be sent to patentagentexam.ipa@nic.in and for Trade Marks Agent Examination 2027 to trademarkagtextam.tmr@gov.in with Name of the candidate, Applicant ID and Transaction ID from his/her registered email address only.

9. Frequently Asked Questions (FAQs)

S. No.	Question	Reply
1.	My name in 10 th board certificate/other documents is different, as after marriage, I have acquired the different surname/changed name.	Please apply with the current name. You are required to carry ID proof at the examination center that bears the current name.
2.	Page is taking unusually long time to open.	This is purely a case of good/poor internet connection and speed. You can save the details entered by you using Save Draft

		option and complete the application later, before the last date.
3.	Due to internet/server problem, I could not complete my application before last date.	Failure will be considered at your side. You are advised to complete the process well before the last date.
4.	Due to internet/server problem, I could not pay the fee applicable for my application before last date.	Failure will be considered at your side. You are advised to complete the process well before the last date.
5.	How do I ensure that my application is complete?	An application is considered complete when the CBR is generated. Please check <i>Print CBR</i>
6.	If the transaction failure occurs, will the debited amount be refunded?	For unsuccessful transactions at payment gateways, if the amount is debited from the user's bank account and payment gateway shows unsuccessful transaction then in such cases, the amount will be refunded by the payment gateway to the user's bank account. In any of the circumstances, the last date of applying remains intact.
7.	If the transaction failure occurs, then after what time gap should I re-attempt payment?	In case where the transaction has been unsuccessful, the users are advised to wait for at least 60 minutes before re-attempting for payment. Users are also advised to see the <i>Pending Transaction</i> on the Main Menu to assess the status of payment. In any of the circumstances, the last date of applying remains intact.
8.	If even after successful payment, CBR is not generated?	In case the CBR is not generated against a "successful" transaction and the payment gateway shows "Success", then there is no need to make another payment. The applicant may go to <i>Pending Transaction</i> on the Main Menu to assess the status of payment. In case of difficulty, please write to patentagentexam.ipo@nic.in/ trademarkagtexam.tmr@gov.in . In any of the circumstances, the last date of applying remains intact.
9.	I want to change the center for examination?	NO request for change of Centre of the examination shall be considered once the application is submitted by <i>Final Submit</i> .
10.	I could not send the completed application to the O/o CGPDTM.	The process of application is completely online and you are NOT required to send a physical copy by post or an electronic copy by email.
11.	There is no information regarding <i>Viva-</i>	Schedule for <i>Viva-Voce</i> examination will be announced after the

	<i>Voce</i> examination on the website or admit card.	completion of written examination. List of the candidates selected for the <i>Viva-Voce</i> examination will be published on the website. Only those candidates who have scored minimum of 50% marks in each paper will be allowed to appear for <i>Viva-Voce</i> .
12.	When can I print the Admit card?	Admit card for the examination shall be made available online from 15 th December 2026 to 10 th January 2027. A good quality colour print of same is required to be taken to appear in the examination. IPO website may be referred for any real time updates.
13.	I am a visually impaired/physically handicapped (Divyang) candidate and need assistance in the examination.	You may write your request in email on patentagentexam.ipo@nic.in or trademarkagtextam.tmr@gov.in before 25/12/2026 along-with valid disability certificate as well as the identity certificate of (assistant) reader/writer/reader & writer, as may be applicable. A reader/writer/reader & writer shall not be a science/engineering/technology/relevant field/law/IP related field graduate or pursuing graduation in the field of science/engineering/technology/relevant field/law/IP related subjects. Further documents may be called upon receiving such request.
14.	I have applied for center in Mumbai, now I wish to change it to another city.	NO request for change of Centre of the examination shall be considered once the application is submitted by Final Submit .
15.	I live in Jaipur but I don't see Jaipur as a center. If I choose Delhi as a center, would I get Delhi for sure?	Examination will be conducted in 15 cities only: Ahmedabad, Bangalore, Chandigarh, Chennai, Delhi, Guwahati, Hyderabad, Indore, Jodhpur, Kolkata, Lucknow, Mumbai, Nagpur, Pune and Thiruvananthapuram. Quite likely applicants will get center city of their choice. However, no such assurance can be given.
16.	I wish to know the arrangement of boarding and food by O/o CGPDTM.	NO such arrangements will be provided by the O/o CGPDTM. Candidates shall have to make all such arrangements on their own.
17.	I wish to know whether travel expenses will be paid by the O/o CGPDTM?	No, Candidates shall make all such arrangements at their own expenses.
18.	If I am unable to take the examination,	Fees once paid shall not be refunded.


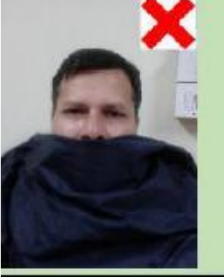
	then will the fees paid be refunded.	
19.	I want to sit for both the exams. Can I do it?	Yes, it is the candidates' choice as both exams will be held on different dates. Please check your eligibility before applying.
20.	Please guide a training Institute.	O/o CGPDTM does not recognize any training institute for Patent/Trade Marks Agent Examination preparation. Candidates are advised to read the Patents Act and Patents Rules (as amended from time to time) & Trade marks Act and Trade Marks Rules (as amended from time to time), related case laws and previous years question papers are available on the website www.ipindia.gov.in for reference purpose.
21.	I am final year appearing student; Can I become an agent?	A candidate who is qualified to have his / her name entered in the register of Patent/Trade Marks Agent shall mandatorily be required to submit a copy of degree in science, engineering or technology as per section 126(1)(c) of the Patents Act, 1970 (as amended) within six (06) months from the date of declaration of the final result of the Patent/Trade Marks Agent Examination 2027 to complete the registration process.
22.	What will be the procedure after qualifying the examination?	O/o CGPDTM will notify the prescribed procedure regarding registration as Patent/Trade Marks Agent. Qualified candidates shall be required to submit the requisite documents and fees, as specified under the relevant Rules and Schedule. Upon receipt, the documents will be verified, and registration will be processed, provided that all required documents and the prescribed fees have been duly submitted, subject to the approval of the Competent Authority.

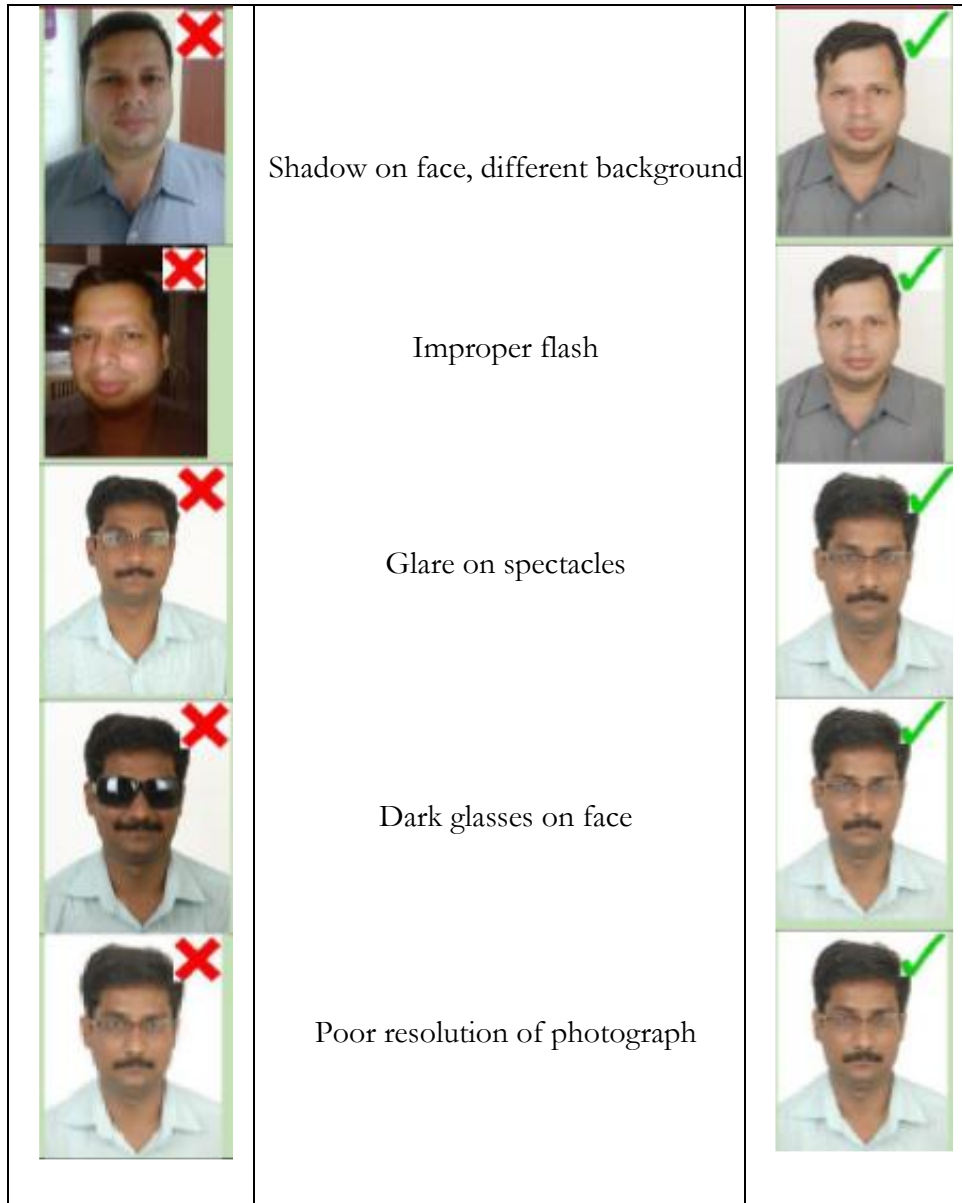
10. Advisory for uploading signature

Signature of the candidate in **BLACK INK** on a white paper shall be scanned and relevant portion shall be cropped for the purpose of uploading. Application of a candidate who uploads small signature (uncropped) in full page will be rejected.

11. Advisory for uploading photograph

Note: Office can reject the application/candidature of the candidates who are not submitting the photograph as per below acceptable format and candidate will be responsible for not submitting proper photograph. Candidate shall prefer only White or Blue background for photograph, portrait mode and masked face photographs is not acceptable.

Not Acceptable	Reason for rejection	Acceptable
	Mobile Photograph	
	Blue background	
	Facial area less than 50%	
	Not looking straight into camera	
	Face partially covered	



12. Instructions to Candidates before appearing in the Examination

1. Immediately, after taking the colour print-out of the Admit Card from the website of the O/o CGPDTM www.ipindia.gov.in, every candidate is advised to carefully verify all the particulars mentioned in his/her Admit Card, i.e. his/her Name, Photograph, Signature, Applicant ID, Examination enrolled for, Examination Centre (Name, Address, etc.), Date and Timings of Examinations, etc. In case of any discrepancy, the same must be emailed to patentagentexam.ipa@nic.in or trademarkagtexam.tmr@gov.in.
2. In case the photograph in the E-admit card is not as per the “Guidelines for Filing the Application” earlier issued by the O/o CGPDTM then the candidate shall carry his/her two passport size photographs to the examination centre. In case the signature is not clear/ visible in the E-admit card then the candidate shall carry a Photo Identity Card issued by the Government containing his/her signature.

3. Candidates are advised to carefully go through the “Instructions to Candidates” for their strict compliance. Since the particulars mentioned by the candidates on the OMR based cover page of the main Answer Books are to be read by a machine for result processing activities, hence, any wrong information mentioned therein may affect the result of the candidate adversely and for that the O/o CGPDTM will not take any responsibility for rectifying such mistake(s).
4. Candidates should carry with them (i) Admit Card (please ensure that nothing is written by candidate on the admit card); and (ii) Identity Card duly issued/authorised by the Government of India to the Examination Centre for establishing their identity and securing admission into the Examination Hall, failing which they will not be allowed to enter the Examination Hall. Photo Identity Card issued by the Government *viz.* Passport, Driving License, PAN Card, UID Aadhaar Card, Voter ID Card, etc. to establish their identity *vis-à-vis* the particulars appearing in the online application form.
5. Apart from these, Candidates are allowed to carry the following to the Examination Hall:
 - a. Special permission, if any, as accorded by the Institute to PWD (Persons with Disability) candidates;
 - b. Stationary Items – Pen, Pencil, eraser, scale and other requisite stationery item necessary for writing Examination in a transparent pouch;
 - c. Transparent water bottle (however, drinking water will be available at Examination Centre);
 - d. Transparent Examination board
 - e. Only analog Wrist watch (No smart watch or watches with special accessory) is allowed. Watch of any other specification shall not be allowed.
 - f. No other item shall be allowed to be carried into the Examination Hall.
6. Personal belongings including mobile phones are not allowed inside the Examination Hall. **Candidates are advised not to bring valuable personal belongings to the Examination venue and the O/o CGPDTM or Examination Centre shall not be responsible for arranging safe keeping of the item(s) brought to the Examination Centre or in case they are lost, damaged or stolen. No correspondence shall be entertained by the O/o CGPDTM in this regard.**
7. The Superintendent of Examination Centre and the Invigilators have been advised to verify the identity of each and every candidate at the time of entry into the Examination Hall and while taking candidate’s signature on the Attendance Sheet. Accordingly, each candidate must show his/her Admit Card and Identity Card to the Invigilator/Supervisory Staff on demand at any time during the course of Examination.
8. Candidates are advised to visit the venue of the Examination Centre beforehand to know about the exact location so as to avoid any inconvenience on the day of the Examination.
9. Candidates will be allowed to enter in to the Examination Hall **30 minutes** before the time specified for the commencement of Examination in a systematic manner (one candidate at a time) and occupy their allotted seats in Examination Hall.

- 9A. No candidate shall be allowed to enter the Examination Hall **after the expiry of fifteen (15) minutes** of the commencement of Examination and **no candidate shall be permitted to leave the Examination Hall (i) before completion of the half time of the paper & by surrendering the question paper (ii)** without signing the Attendance Sheet; and (iii) without properly handing over his/her OMR sheet / Answer Booklet to the Invigilator. Once surrendered the Question paper -OMR sheet/answer booklet; it will not be accessed by candidate again.
10. The candidates will be distributed with the OMR sheets/answer booklets 10 minutes and question paper 5 minutes before the start of examination.
11. **Candidates are required to make sure that the admit card is signed by him/her in the presence of the invigilator. Only signed E-admit cards will be considered valid for Viva- Voce examination/registration as a Patent Agent/ Trademark agent, if qualified.**
12. The E-Admit card is to be **preserved** till the completion of process of registration as Patent Agent/**Trademark agent**, if qualified.
13. The Examination Center mentioned in the Admit Card will be the final one and no change in the same will be allowed in any circumstances.
14. In case any candidate appears at a Centre other than the Centre indicated in his/her Admit Card, the Answer Booklet/ result of such a candidate is liable to be cancelled.
15. The seating arrangements of the candidates shall be displayed on the notice board at the entrance of the Examination Centre. Candidates will find their roll numbers written against the seats allotted to them at the Examination Hall. They should occupy their allotted seats only.
16. In case before or during the Examination, any situation arises, due to which special seating arrangement is required to be made on medical grounds, such candidate may submit his/her application to Centre Superintendent along with copies of supporting documents for consideration. **No facility including special seating arrangement shall be granted by the Examination Centre without permission from the O/o CGPDTM, New Delhi.**
17. The medium of writing the Examination is English or Hindi.
18. Candidates should write their Roll Number in figures inside the box and darken the corresponding OMR circles provided on the cover page of the main OMR sheet/Answer Booklet in **blue or black ball point pen only** and nowhere else in the Answer Booklet. Any violation of this instruction will tantamount to adoption of unfair means and will attract punishment which may include debarring from appearing in the Examination.
19. Candidates are required to sign the attendance sheet and admit card. Candidates are also required to sign the OMR sheet (paper-I) / answer booklet before the invigilator and ensure that the same are countersigned by the invigilator.

20. Every candidate is required to satisfy himself/herself that he/she has received correct and complete Question Paper and also verify it with reference to the Question Paper Set Code and see that the total number of questions and printed pages are in order/complete in all respects.
21. Both Question Papers will be provided in English language only. However, candidates who have selected Hindi as their examination language will receive their papers in Hindi.
22. Carbon copy of the OMR sheet may be torn and retained by the candidates.
23. Candidates are required to write answers to Questions in their own hand writing with blue or Black colour ball-point pen. **Writing answers with red or green ink or any other colour ink is prohibited.** Accordingly, candidates are advised to bring their own pen for their use. Borrowing/ lending/ exchanging of any item with other candidate(s) during the Examination in the Examination Hall is prohibited.
24. The answer booklet contains 32 pages for writing answer to questions. Candidates should write answers on both sides of all pages of the main Answer Booklet. Candidate should judiciously utilize space provided for writing answers all the questions as per the instructions in the question paper. ***No supplementary sheets shall be provided to the candidates apart from the answer booklet.***
25. Candidates must attempt questions in accordance with the directions as given on each Question Paper. If the questions are attempted in excess of the prescribed number, only the questions attempted first up to the required number will be valued and awarded marks and the remaining answer(s) will be ignored.
26. The candidate must clearly and prominently mention the respective Question No. at the start of answer. Candidates are advised not to write anything on the left-hand side margin of pages of Answer Booklet except Question No. /Sub-Question No. nor should they leave any blank space(s)/page(s) in between the answers or Answer Booklet(s).
27. Candidates are expected to write to-the-point answers to the questions in neat and legible handwriting quoting relevant provisions of the Acts/Rules, citing case law, display of analytical ability and drawing logical conclusion in support of the answers wherever applicable, and be conversant with the amendments to the laws.
28. Candidates should write their answers in legible manner. Any Answer Booklet containing bad and illegible handwriting is liable to be awarded “ZERO” marks by the evaluator.
29. A policy not to re-check the answer booklet but to re-total the marks obtained will be followed on receiving the request of re-evaluation/re-checking/re-totaling for a maximum period of 15 days from the announcement of final result of the examination.
30. Candidates are warned not to write anything on the Question Paper. Writing of hints, bullet points, short answers, etc., on Question Paper is strictly prohibited.
31. Any attempt to tamper with the Answer Booklet(s) or tearing page(s) from the Answer Booklet for any reason whatsoever, or taking them out of Examination Hall/ Room shall tantamount to misconduct and shall entail stern disciplinary action.

32. Candidates are strictly advised not to write any irrelevant/extraneous matter, mention name, roll no, mobile no, make appeal to evaluators for award of pass marks, use different colours of pen (other than blue/black), write criticism of question paper, make religious/special symbols/sketches of God or salutation or invocation to God, etc., in the Answer Booklet. Candidates should not put a tick mark (✓) or cross mark (X) or write question numbers on the front-page table of the main Answer Booklet meant for the evaluators. Violation of this instruction shall tantamount to use of unfair means and may lead to the cancellation of candidature.
33. No candidate shall be allowed to enter the Examination Hall **after the expiry of fifteen (15)** minutes of the commencement of Examination and no candidate shall be permitted to leave the Examination Hall (i) before completion of the half time of the paper & by surrendering the question paper (ii) without signing the Attendance Sheet; and (iii) without properly handing over his/her OMR sheet / Answer Booklet to the Invigilator.
34. Candidates shall not seek/ask for any clarification/interpretation/advice on any question(s)/question paper from the Centre Superintendent/Invigilators/General Observers on duty during the currency of Examination. **No** briefing of the questions will be done in the examination hall.
35. No candidate, without specific permission of the Invigilator / Centre Superintendent, shall leave his/her seat.
36. Any candidate attempting to copy or found copying or referring to or found in possession of any printed/handwritten material, notes, books, mobile phone or any electronic device etc., or exchanging notes or answer scripts with any other person or copying from the work of another candidate or writing answers in the Answer Booklet of any other candidate or answers got written by other candidate or person or allowing any other candidate to copy/refer to his/her work, helping or asking help from any other person in any manner or communicating by means of words, signs, gestures, codes, and other similar acts to exchange, impart or acquire relevant information in the Examination hall will be treated as adoption of unfair means in the Examination. Similarly, any candidate found consulting, talking, whispering with any person in the Examination Hall or in the corridor/toilet within the premises of Examination Centre during the course of Examinations shall be dealt with strictly and will lead to cancellation of the candidature.
37. No candidate shall bring or carry with him/her any Book, Study Material, Handwritten or Printed Notes, Pieces of Paper (chits), Mobile Phone, Scientific or Programmable Calculator, Blue Tooth, Laptop, Palmtop, Smart Watch, Health Band or any other electronic device or gadget in the Examination Hall. The candidates are warned to remain prepared that in the event of suspicious behaviour of any candidate in the Examination Hall/Room/Premises, he/she would be searched/ frisked to demonstrate that he/she does not possess any prohibited/objectionable item(s) with him/her.
38. Candidates should refrain themselves from spreading rumors and hosting any kind of material including Examination on social media websites like, WhatsApp, Instagram, Facebook, YouTube, Twitter, etc.

Any suspicious activity observed/rumors being spread, should immediately be brought to the notice of Centre Superintendent of nearby Examination Centre.

39. Smoking, chewing of tobacco, betel, intoxicant, carrying etc., is totally banned inside the examination room/ hall / centre premises.
40. The Centre Superintendent has absolute power to expel a candidate from the Examination Hall if in his/her opinion the candidate has adopted /attempted to adopt unfair means for the purpose of answering the questions in Examination or behaved in a disorderly manner in and around the Examination Hall or obstructed the Superintendent or invigilating staff in carrying out his/her duties or attempted to offer illegal gratification or attempted to apply undue influence or threat or blackmail any person connected with conduct of Examination. A candidate so expelled, must before leaving the Examination Hall, submit to the Institute his/her explanation in writing to the Centre Superintendent.
41. **In case PwD (Persons with Disability) needs any special assistance from the exam organizers then they have to make a request 48 hours prior to commencement of the examination.**
42. Candidates must correctly fill in the Question Paper Set Code (as mentioned on the top of the Question Paper I) in the OMR Answer Sheet, as the same will be considered final for result computation. Candidates not filling the Question Paper Set Code will not be awarded any marks.